

Item No. 03

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
(Through Video Conferencing)**

Original Application No. 19/2018 (SZ)

J. Durairaj

Applicant(s)

Versus

Member Secretary, State Level Environment
Impact Assessment Authority, Tamil Nadu & Ors.

Respondent(s)

Date of hearing: 18.02.2019

**CORAM : HON'BLE. MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

For Applicant(s): Mr. C. Prabakaran, Advocate

For Respondent (s): Mr. G.M. Sayed Numllah Sherrif, Advocate for R-1

Mr. Kamlesh Hannan, Advocate for R-2 to R-6.

Mrs. P. Varalakshmi, Advocate for R-7

ORDER

Mrs. P. Varalakshmi, Advocate entered appearance for Respondent No. 7.

Service is complete for filing their replies if any. Respondent No. 6 is directed to submit a detailed report as to the nature of action taken against the persons who have not complied with the conditions of mining plan in respect of filling of void mines as per the mining plan.

List this matter after two weeks on 13th March, 2019

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

February 18, 2019

O.A. No. 19/2018 (SZ)